

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF FERTILIZERS

LOK SABHA

UNSTARRED QUESTION NO. 1201 TO BE ANSWERED ON: 06.02.2026

Availability of Fertilizers

1201: SHRI KUNDURU RAGHUVeer:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) whether the Government has reviewed the adequacy of fertilizers availability, particularly urea, DAP and complex fertilizers, during peak sowing seasons across the country, if so, the details thereof, State-wise;
- (b) whether any instances of shortages, delayed supply or uneven distribution have been reported during the last three agricultural seasons, if so, the details thereof, year-wise;
- (c) the steps taken to ensure timely availability of fertilizers at notified prices, especially for small and marginal farmers;
- (d) whether the Government monitors diversion, hoarding or black-marketing of subsidised fertilizers, if so, the details thereof; and
- (e) the measures, being taken to strengthen supply chain planning, buffer stocking and real-time monitoring to avoid distress to farmers?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS

(SMT. ANUPRIYA PATEL)

- (a) to (e) Following steps are taken by the Government every season for ensuring timely and adequate availability of fertilizers in the country:
- (i) Before the commencement of each cropping season, Department of Agriculture and Farmers Welfare (DA&FW), in consultation with all the State Governments, assesses the State-wise & month-wise requirement of fertilizers.
 - (ii) On the basis of requirement projected by DA&FW, D/o Fertilizers allocates adequate quantities of fertilizers to States by issuing monthly supply plan and continuously monitors the availability.
 - (iii) The movement of all major subsidized fertilizers is monitored throughout the country by an on-line web-based monitoring system called integrated Fertilizer Management System (iFMS).

- (iv) The State Governments are regularly advised to coordinate with manufacturers and importers for streamlining the supplies through timely placement of indents.
- (v) The distribution of fertilizers within the State at district level is done by the concerned State government.

Further, the availability of fertilizers viz. Urea, DAP, MOP and NPKS has remained adequate across the States during the last three seasons i.e. Kharif 2024, Rabi 2024-25, and Kharif 2025 season. The state-wise information regarding requirement, availability and sales of these fertilizers during the said seasons is placed at **Annexure-A**.

Moreover, with a view to ensuring the availability of Urea to farmers at affordable prices, Urea is supplied under the Urea Subsidy Scheme at a statutorily notified Maximum Retail Price (MRP). The MRP of 45 kg bag of Urea is Rs. 242 per bag (exclusive of charges towards neem coating and taxes as applicable). The difference between the delivered cost of Urea at farm gate and net market realization by the urea units is given as subsidy to the Urea manufacturer/importer by the Government of India. Accordingly, all farmers are being supplied Urea at the subsidized rate.

Further, for Phosphatic and Potassic (P&K) fertilizers, the Government has implemented Nutrient Based Subsidy Policy w.e.f. 01.04.2010. Under NBS policy, P&K fertilizers are covered under Open General License (OGL) and companies are free to import / manufacture these fertilizers as per their business dynamics. The NBS subsidy is provided to manufacturer / importer on notified P&K fertilizers on its PoS sale during the season, depending on their nutrient content to ensure availability of fertilizers to farmers. The volatility in international prices of key fertilizers and raw materials is considered while fixing NBS rates for P&K fertilizers so that fertilizers remain affordable to the farmers

Besides, to make DAP available at affordable price of Rs. 1,350 per 50 kg bag, special provisions like Rs. 3,500 per MT to cover 'Other Costs' which includes costs incurred from factory gate to farm gate, advantage/disadvantage due to increase/decrease in international prices, provision for GST component included in the MRP and provision for reasonable return @4% of net MRP (MRP-GST) have been extended to both imported and domestic DAP and imported TSP over and above NBS subsidy for Rabi 2025-26 season to keep the prices of fertilizers stable.

Furthermore, in order to address the issues of diversion, hoarding and black-marketing, fertilizers are declared as an essential commodity under the Essential Commodities Act, 1955 and notified under Fertilizer Control Order, 1985. State Governments are empowered to take action against persons involved in said malpractices, as per provisions of EC Act. Any complaints received at Department of Fertilizers level regarding these malpractices is sent to concerned State Government to take appropriate action under Essential Commodities Act, 1955 and Fertilizer Control Order, 1985. Accordingly, the information regarding enforcement measures taken by the States, as informed by them, from 01.04.2025 to 30.01.2026, to curb these malpractices is placed at **Annexure-B**.

Annexure referred to in reply to part (a) to (e) of Lok Sabha Unstarred Question No 1201 for answering on 06.02.2026

STATE WISE REQUIREMENT, AVAILABILITY & SALES OF FERTILIZERS DURING THE KHARIF 2025													
fig. in LMT													
S.No	State	Urea			DAP			MOP			NPK		
		Requirement	Availability	DBT Sales	Requirement	Availability	DBT Sales	Requirement	Availability	DBT Sales	Requirement	Availability	DBT Sales
1	Andaman and Nicobar Islands	0.00	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
2	Andhra Pradesh	6.22	8.71	7.50	2.60	3.43	2.56	0.70	1.33	0.87	6.30	9.35	6.45
3	Arunachal Pradesh	0.01	0.01	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
4	Assam	1.70	2.68	2.34	0.28	0.52	0.27	0.21	0.41	0.27	0.23	0.36	0.19
5	Bihar	10.32	12.47	10.74	2.20	3.62	1.91	0.50	1.09	0.40	2.50	4.74	2.31
6	Chandigarh	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
7	Chhattisgarh	7.12	7.87	7.25	3.10	2.52	2.13	0.60	0.84	0.68	1.80	2.48	2.19
8	Dadra and Nagar Haveli	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
9	Daman and Diu	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
10	Delhi	0.11	0.12	0.10	0.02	0.03	0.03	0.00	0.00	0.00	0.00	0.00	0.00
11	Goa	0.01	0.01	0.01	0.01	0.00	0.00	0.00	0.00	0.00	0.03	0.02	0.02
12	Gujarat	11.12	11.83	10.04	3.40	3.18	2.41	0.45	0.71	0.39	2.95	5.93	4.34
13	Haryana	10.07	13.33	11.31	2.83	3.60	2.76	0.28	0.53	0.29	0.37	0.95	0.58
14	Himachal Pradesh	0.33	0.55	0.36	0.01	0.04	0.03	0.00	0.02	0.01	0.15	0.20	0.11
15	Jammu and Kashmir	0.78	1.25	0.91	0.22	0.25	0.21	0.08	0.15	0.12	0.01	0.02	0.02
16	Jharkhand	1.70	2.23	1.91	0.55	0.71	0.46	0.05	0.06	0.03	0.35	0.75	0.51
17	Karnataka	11.17	12.63	11.07	4.00	4.77	3.60	1.30	2.08	1.48	9.90	17.46	13.68
18	Kerala	0.52	0.73	0.59	0.12	0.18	0.11	0.40	0.57	0.47	0.69	0.89	0.64
19	Lakshadweep	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
20	Madhya Pradesh	17.42	21.24	18.26	7.50	7.41	5.47	0.50	0.81	0.49	5.00	8.79	6.07
21	Maharashtra	15.52	19.11	15.72	4.60	4.66	3.10	1.20	2.39	1.59	18.00	25.29	18.79
22	Manipur	0.11	0.13	0.12	0.02	0.03	0.02	0.01	0.02	0.00	0.01	0.01	0.01
23	Meghalaya	0.02	0.02	0.02	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
24	Mizoram	0.07	0.10	0.09	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
25	Nagaland	0.00	0.01	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
26	Odisha	4.30	5.86	5.30	2.00	2.32	1.96	0.60	0.69	0.53	2.40	3.30	2.75
27	Puducherry	0.07	0.08	0.07	0.01	0.01	0.01	0.01	0.01	0.01	0.04	0.05	0.04
28	Punjab	14.92	19.19	15.94	2.85	3.86	2.36	0.50	0.70	0.32	0.50	1.27	0.66
29	Rajasthan	10.52	14.36	11.20	5.10	5.04	4.04	0.10	0.17	0.08	1.50	2.43	1.39
30	Sikkim	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
31	Tamil Nadu	4.37	6.07	5.06	1.40	2.01	1.29	0.80	1.33	0.96	4.11	5.50	3.91
32	Telangana	9.80	10.28	9.79	2.40	2.88	2.38	0.55	0.81	0.44	10.00	11.19	8.97
33	Tripura	0.08	0.16	0.09	0.02	0.03	0.02	0.01	0.03	0.01	0.03	0.02	0.01
34	Uttarakhand	1.00	1.35	1.16	0.15	0.38	0.23	0.02	0.07	0.02	0.15	0.13	0.09
35	Uttar Pradesh	39.92	48.93	40.24	10.00	12.45	7.70	1.25	1.64	0.65	5.00	8.36	3.64
36	West Bengal	6.10	9.18	6.00	1.60	2.46	1.28	1.00	1.59	0.81	4.10	7.58	4.13
	All India	185.39	230.51	193.21	56.99	66.38	46.33	11.13	18.08	10.94	76.11	117.09	81.49

STATE WISE REQUIREMENT, AVAILABILITY & SALES OF FERTILIZERS DURING THE RABI 2024-25

fig. in LMT

S.No	State	UREA			DAP			MOP			NPKS		
		Requirement	Availability	DBT Sales	Requirement	Availability	DBT Sales	Requirement	Availability	DBT Sales	Requirement	Availability	DBT Sales
1	Andaman and Nicobar Islands	0.00	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
2	Andhra Pradesh	9.40	12.37	9.38	2.00	2.77	2.33	0.80	1.69	1.02	9.00	12.35	9.91
3	Arunachal Pradesh	0.01	0.01	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
4	Assam	1.65	2.54	2.17	0.25	0.44	0.36	0.28	0.52	0.29	0.35	0.44	0.29
5	Bihar	13.00	17.21	15.19	3.00	4.59	4.05	1.15	2.21	1.51	4.00	5.30	3.92
6	Chandigarh	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
7	Chhattisgarh	2.40	4.84	2.87	0.70	1.34	0.94	0.15	0.55	0.18	0.60	1.00	0.55
8	Dadra and Nagar Haveli	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
9	Daman and Diu	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
10	Delhi	0.15	0.24	0.21	0.00	0.03	0.03	0.00	0.00	0.00	0.00	0.00	0.00
11	Goa	0.01	0.01	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.01	0.01	0.01
12	Gujarat	13.75	15.09	13.50	2.75	3.22	2.81	0.64	0.91	0.66	4.00	6.11	4.49
13	Haryana	11.20	15.28	12.59	2.60	2.89	2.74	0.30	0.49	0.21	1.20	0.97	0.68
14	Himachal Pradesh	0.37	0.47	0.31	0.01	0.02	0.02	0.03	0.04	0.02	0.21	0.28	0.19
15	Jammu and Kashmir	0.70	1.30	0.61	0.25	0.41	0.25	0.13	0.20	0.07	0.02	0.02	0.00
16	Jharkhand	1.00	2.09	1.70	0.25	0.45	0.41	0.03	0.03	0.02	0.30	0.58	0.35
17	Karnataka	6.50	11.05	7.62	1.74	2.74	1.99	0.65	1.83	0.98	6.30	13.16	8.73
18	Kerala	0.57	0.85	0.63	0.07	0.11	0.10	0.40	0.68	0.45	0.60	0.88	0.65
19	Lakshadweep	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
20	Madhya Pradesh	20.00	24.89	20.52	8.00	6.97	5.90	0.60	1.15	0.64	6.00	7.18	5.04
21	Maharashtra	10.00	17.20	10.88	2.50	3.32	2.51	1.00	2.31	1.10	12.00	19.34	10.45
22	Manipur	0.10	0.06	0.03	0.01	0.01	0.01	0.02	0.01	0.01	0.02	0.01	0.00
23	Meghalaya	0.02	0.01	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
24	Mizoram	0.01	0.15	0.11	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
25	Nagaland	0.00	0.01	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
26	Odisha	1.85	3.42	1.92	0.70	1.04	0.77	0.25	0.55	0.21	0.75	1.62	0.86
27	Puducherry	0.09	0.09	0.08	0.01	0.01	0.01	0.01	0.02	0.01	0.04	0.07	0.05
28	Punjab	15.00	19.47	15.30	4.50	4.24	3.86	0.50	0.73	0.37	1.50	1.29	0.97
29	Rajasthan	15.00	18.85	15.82	3.00	3.52	3.33	0.10	0.20	0.12	1.50	2.05	1.56
30	Sikkim	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
31	Tamil Nadu	6.00	8.17	6.49	1.30	1.95	1.54	1.20	1.82	1.21	6.00	6.62	4.95
32	Telangana	9.80	12.47	10.43	1.50	1.74	1.46	0.70	0.95	0.66	7.00	8.86	6.42
33	Tripura	0.10	0.17	0.10	0.01	0.02	0.01	0.02	0.05	0.03	0.01	0.03	0.02
34	Uttarakhand	1.03	1.31	1.02	0.15	0.37	0.25	0.05	0.07	0.02	0.20	0.18	0.11
35	Uttar Pradesh	39.00	52.73	40.18	15.00	14.51	12.49	1.25	2.01	1.28	8.50	9.40	7.08
36	West Bengal	8.20	12.50	9.13	1.75	2.46	1.99	1.70	2.52	1.69	7.00	9.95	6.96
	All India	186.89	254.85	198.81	52.05	59.18	50.17	11.95	21.55	12.76	77.10	107.72	74.26

STATE WISE REQUIREMENT, AVAILABILITY & SALES OF FERTILIZERS DURING THE KHARIF 2024

fig. in LMT

S.No	State	UREA			DAP			MOP			NPKS		
		Requirement	Availability	DBT Sales	Requirement	Availability	DBT Sales	Requirement	Availability	DBT Sales	Requirement	Availability	DBT Sales
1	Andaman and Nicobar Islands	0.00	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
2	Andhra Pradesh	6.50	8.72	6.32	2.30	2.54	2.01	0.70	1.11	0.69	7.00	9.84	5.88
3	Arunachal Pradesh	0.01	0.01	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
4	Assam	1.63	2.60	1.93	0.36	0.40	0.26	0.19	0.36	0.28	0.20	0.34	0.19
5	Bihar	9.87	14.01	10.41	2.50	2.58	1.78	0.35	0.78	0.33	2.00	4.06	2.12
6	Chandigarh	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
7	Chhattisgarh	6.50	8.63	7.20	3.40	3.13	2.89	0.58	0.84	0.59	1.20	2.20	1.80
8	Dadra and Nagar Haveli	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
9	Daman and Diu	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
10	Delhi	0.08	0.22	0.18	0.01	0.02	0.02	0.00	0.00	0.00	0.00	0.00	0.00
11	Goa	0.01	0.01	0.01	0.01	0.00	0.00	0.00	0.00	0.00	0.03	0.02	0.02
12	Gujarat	11.85	13.13	10.73	3.50	3.22	2.61	0.35	0.64	0.26	3.00	5.68	3.86
13	Haryana	10.30	14.04	10.05	3.20	3.14	2.60	0.30	0.56	0.26	0.50	0.77	0.34
14	Himachal Pradesh	0.34	0.46	0.35	0.01	0.02	0.01	0.01	0.02	0.01	0.16	0.19	0.13
15	Jammu and kashmir	0.78	1.13	0.75	0.24	0.28	0.17	0.09	0.10	0.07	0.02	0.01	0.00
16	Jharkhand	1.65	2.63	2.02	0.65	0.55	0.42	0.03	0.04	0.02	0.35	0.66	0.50
17	Karnataka	10.75	15.13	11.55	3.90	4.38	3.87	1.30	1.89	1.24	9.90	17.06	12.17
18	Kerala	0.54	0.73	0.52	0.10	0.13	0.10	0.42	0.50	0.38	0.77	0.96	0.61
19	Lakshadweep	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
20	Madhya Pradesh	15.38	23.06	17.57	8.57	6.78	5.75	0.45	1.05	0.44	2.50	7.09	4.73
21	Maharashtra	13.73	21.67	15.54	5.00	4.63	3.96	1.30	2.23	1.13	18.00	24.98	18.34
22	Manipur	0.16	0.13	0.10	0.02	0.01	0.01	0.02	0.01	0.01	0.00	0.01	0.01
23	Meghalaya	0.02	0.03	0.03	0.01	0.00	0.00	0.00	0.00	0.00	0.01	0.00	0.00
24	Mizoram	0.07	0.11	0.10	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
25	Nagaland	0.00	0.01	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
26	Odisha	4.20	6.01	4.75	2.16	2.02	1.79	0.60	0.71	0.55	2.00	3.05	2.42
27	Puducherry	0.08	0.08	0.07	0.01	0.01	0.01	0.01	0.01	0.00	0.04	0.06	0.03
28	Punjab	11.50	21.02	17.27	3.60	3.74	2.75	0.50	0.69	0.34	1.00	1.03	0.44
29	Rajasthan	11.20	14.94	10.58	5.50	4.11	3.57	0.11	0.15	0.08	0.75	1.66	0.99
30	Sikkim	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
31	Tamil Nadu	4.91	6.35	4.43	1.40	1.46	1.01	1.04	1.11	0.74	4.54	5.57	3.54
32	Telangana	10.40	12.89	9.66	2.40	2.53	2.17	0.60	0.74	0.48	10.00	11.22	8.55
33	Tripura	0.08	0.19	0.07	0.03	0.01	0.01	0.01	0.06	0.01	0.03	0.03	0.02
34	Uttarakhand	1.00	1.54	1.29	0.15	0.29	0.16	0.03	0.07	0.01	0.20	0.14	0.09
35	Uttar Pradesh	38.00	52.50	39.00	9.05	10.43	7.02	0.47	1.53	0.48	6.00	6.80	3.42
36	West Bengal	5.60	10.13	6.64	1.80	1.62	1.13	0.80	1.41	0.89	4.00	8.20	5.28
	All India	177.12	252.10	189.12	59.87	58.08	46.12	10.26	16.60	9.27	74.19	111.66	75.46

Annexure referred to in reply to part (a) to (e) of Lok Sabha Unstarred Question No 1201 for answering on 06.02.2026

Annexure-B

Cumulative Statement of Enforcement Activities

Action taken by the State Governments to check black marketing, hoarding, quality check, diversion etc during the period from 01.04.2025 to 30.01.2026

		Black Marketing			Hoarding			Sub Standard Quality			Diversion			Conviction with details*	Toatal		
States	No. of Inspections /raids	Show cause notice issued	No. of licenses cancelled/ suspended	FIR registered	Show cause notice issued	No. of licenses cancelled/ suspended	FIR registered	Show cause notice issued	No. of licenses cancelled/ suspended	FIR registered	Show cause notice issued	No. of licenses cancelled/ suspended	FIR registered		Show cause notice issued	No. of licenses cancelled/ suspended	FIR registered
Andhra Pradesh	20746	80	10	9	193	11	19	346	0	0	19	4	12	NIL	638	25	40
Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	NIL	0	0	0
Assam	4723	12	6	1	59	0	0	46	1	0	27	0	0	NIL	144	7	1
Bihar	22961	1241	782	116	7	0	0	5	0	0	0	0	0	NIL	1253	782	116
Chhattisgarh	6916	295	13	4	29	1	0	145	5	0	24	0	0	NIL	493	19	4
Dadar & Nagar	0	0	0	0	0	0	0	0	0	0	0	0	0	NIL	0	0	0
Delhi	345	0	0	1	0	0	0	3	0	0	0	3	0	NIL	3	3	1
Goa	619	544	180	6	10	0	0	32	1	0	16	0	0	NIL	602	181	6
Gujarat	16055	46	3	1	15	0	0	117	2	0	9	4	11	NIL	187	9	12
Haryana	5139	65	15	10	24	20	5	51	12	6	13	5	6	NIL	153	52	27
Himachal Pradesh	15	0	0	0	0	0	0	0	0	0	0	0	0	NIL	0	0	0
Jammu & Kashmir	4725	143	44	2	32	3	0	66	2	0	8	0	0	NIL	249	49	2
Jharkhand	759	57	20	11	32	4	0	2	0	0	1	1	0	NIL	92	25	11
Karnataka	8708	368	25	1	243	5	0	244	14	2	96	6	8	NIL	951	50	11
Kerala	1585	0	0	0	0	0	0	50	0	0	4	0	4	NIL	54	0	4
Madhya Pradesh	6089	0	0	91	0	0	0	739	44	4	723	160	15	NIL	1462	204	110
Maharashtra	48866	16	0	16	0	0	0	1567	1354	44	1	73	2	NIL	1584	1427	62
Manipur	3	0	0	0	0	0	0	0	0	0	1	0	0	NIL	1	0	0
Meghalaya	685	0	0	0	0	0	0	0	0	0	0	0	0	NIL	0	0	0
Mizoram	35	1	0	0	0	0	0	0	0	0	4	0	0	NIL	5	0	0
Nagaland	77	14	0	14	0	0	0	101	0	0	2	64	1	NIL	117	64	15
Odisha	7601	4	3	2	0	0	0	55	1	1	2077	110	4	NIL	2136	114	7
Puducherry	51	0	0	0	0	0	0	0	0	0	0	0	0	NIL	0	0	0
Punjab	6441	37	1	1	20	0	1	293	92	3	5	0	5	NIL	355	93	10
Rajasthan	11905	652	118	47	74	40	34	506	1	2	27	22	27	NIL	1259	181	110
Tamilnadu	21086	14	0	4	6	8	0	33	25	0	112	17	1	NIL	165	50	5
Telangana	130333	5	9	3	4	2	0	128	0	0	4	0	5	NIL	141	11	8
Tripura	796	0	0	0	9	0	0	0	0	0	0	0	0	NIL	9	0	0
Uttar Pradesh	39887	2341	2901	179	164	139	11	164	151	20	88	7	14	3	2757	3198	224
Uttarakhand	495	0	0	0	0	0	0	0	0	0	43	0	0	NIL	43	0	0
West Bengal	50267	0	0	0	0	0	0	286	0	0	0	0	0	NIL	286	0	0
Total	417913	5935	4130	519	921	233	70	4979	1705	82	3304	476	115	3	15139	6544	786

